

Legal Database Coverage

1. SUPREME COURT (1950-CURRENT)

- Full Text Judgments on all subjects of law
- Case Notes/Head Notes
- Citing Reference
- Prior History/High Court Status
- Industry Wise Classification of Judgments
- Ratio Decidendi and Authorities Referred
- Hyperlink to Cases/Statutes Referred
- Cases Overruled / Reversed and Partly Overruled Status
- FILAC Analysis
- Multiple Equivalent Citations to 300+ Journals
- Supreme Court Orders - 2000 Onwards
- Highlighting of Important Paragraphs
- True Court Copy of Judgments
- Judgments in Vernacular Language
- Relevant Section
- Court wise E-filing Guidelines
- Order timeline

2. ALL HIGH COURTS OF INDIA (INCEPTION-CURRENT)

COURT	PERIOD	COURT	PERIOD	COURT	PERIOD
ALLAHABAD	1874 - Current	HIMACHAL PRADESH	1948 - Current	MEGHALAYA	2013 - Current
ANDHRA PRADESH	2019 - Current	J&K and Ladakh	1950 - Current	ORISSA	1918 - Current
BOMBAY	1860 - Current	JHARKHAND	2000 - Current	PATNA	1916 - Current
CALCUTTA	1860 - Current	KARNATAKA	1950 - Current	PUNJAB & HARYANA	1905 - Current
CHHATTISGARH	2000 - Current	KERALA	1929 - Current	RAJASTHAN	1948 - Current
DELHI	1996 - Current	MADHYA PRADESH	1916 - Current	SIKKIM	1977 - Current
GAUHATI	1948 - Current	MADRAS	1842 - Current	TELANGANA	1932 - Current
GUJARAT	1947 - Current	MANIPUR	2013 - Current	TRIPURA	2013 - Current
				UTTARAKHAND	2000 - Current

- Full Text Judgments on all subjects of law
- Case Notes/Head Notes
- Citing Reference
- SLP Status/SC Status
- Industry Wise Classification of Judgments
- Ratio Decidendi and Authorities Referred
- Hyperlink to Cases/Statutes Referred
- Equivalent Citations to 300+ Journals
- True Copy of Judgments
- Court wise E-filing Guidelines
- Order timeline in select states
- Relevant Section
- Neutral Citations in Judgments of Delhi HC and Kerala HC
- Cases Overruled / Reversed and Partly Overruled Status

3. PRIVY COUNCIL CASES

4. PRE 1950 CASES

Federal Court	Kutch	Oudh
Sindh	Lahore and Peshawar	Rangoon
Goa, Daman & Diu	Nagpur	Saurashtra

5. ORDERS OF TRIBUNALS & COMMISSIONS

- (AAAR) Appellate Authority for Advance Ruling
- (AAIFR) Appellate Authority for Industrial & Financial Reconstruction
- (APTEL) Appellate Tribunal for Electricity
- (ATFE) Appellate Tribunal for Foreign Exchange
- (ATFP) Appellate Tribunal for Forfeited Property
- (ATPMLA) Appellate Tribunal under Prevention of Money Laundering
- (AFT) Armed Forces Tribunal
- (AAR) Authority for Advanced Rulings
- CEGAT/CESTAT
- (CAT) Central Administrative Tribunal
- (CERC) Central Electricity Regulatory Commission
- (CIC) Central Information Commission
- Central Sales Tax Appellate Authority
- (COMPAT) Competition Appellate Tribunal
- (CCI) Competition Commission of India
- Copyright Board
- Cyber Appellate Tribunal
- (DRAT) Debt Recovery Appellate Tribunal
- (DRT) Debts Recovery Tribunal
- (EPFAT) Employee Provident Fund Appellate Tribunal
- Industrial Courts
- (IBBI) Insolvency & Bankruptcy Board of India
- (IPAB) Intellectual Property Appellate Board
- (MRTPC) Monopolies & Restrictive Trade Practices Commission
- (NAA) National Anti Profiteering Authority
- National Company Law Appellate Tribunal (NCLAT)
- NCLT/ Company Law Board
- (NCDRC) National Consumer Disputes Redressal Commission
- (NGT) National Green Tribunal
- (NFRA) National Financial Reporting Authority
- (NBDSA) News Broadcasting & Digital Standards Authority
- Railway Claim Tribunal
- (REAT) Real Estate Appellate Tribunal
- (RERA) Real Estate Regulatory Authority
- Revisionary Authority Under MMDR Act
- (SCDR) State Consumer Dispute Tribunal
- (SAT) SEBI/Securities Appellate Tribunal
- (STT) State Taxation Tribunal
- (TDSAT) Telecom Disputes Settlement & Appellate Tribunal
- (TMR) Trade Mark Registry
- (ITAT) Income Tax Appellate Tribunal

6. INTERNATIONAL DATABASE

- Africa
- Antigua and Barbuda
- Australia
- Bangladesh
- Barbados
- Belize
- Canada
- Commonwealth of Dominica
- Court of Justice of the European Communities
- Constitutions of 206 Countries
- English Reports (1220-1873)
- Grenada
- Hong Kong
- Human Rights Commissions
- International Arbitration
- International Court of Justice
- Maritime Cases 1870-1940
- Montserrat
- New Zealand
- Pakistan
- Saint Lucia
- Saint Vincent and Grenadines
- Singapore
- South Africa
- Sri Lanka
- United Arab Emirates
- United Kingdom
- United Nations/World Trade Organisation
- United States
- Saint Christopher and Nevis

BARE ACTS/ STATUTES

1. CENTRAL

- 4000+ Central Bare Acts incorporating Amendments
- Rules, Regulations, Schemes and Orders
- Direction, Guidelines and Procedures
- Vernacular Text in PDF Format
- Text of Amending Acts since 1860
- Repealed Acts and Corresponding Repealing Acts
- Alphabetical, Chronological, Subject-wise, Industry-wise and Ministry-wise Classification of Acts
- State Amendments
- Legislative Timeline
- 4000+ Central Bare Acts incorporating Amendments
- Rules, Regulations, Schemes and Orders
- Direction, Guidelines and Procedures
- Vernacular Text in PDF Format
- Text of Amending Acts since 1860
- Repealed Acts and Corresponding Repealing Acts
- Alphabetical, Chronological, Subject-wise, Industry-wise and Ministry-wise Classification of Acts
- Comparative Chart between the Old & New Acts
- Supreme Court Guidelines

2. STATE

- 30000+ State Bare Acts
- Rules, Regulations, Schemes and Orders
- Bye-laws
- Guidelines and Policies
- Text of Amending Acts Since 1860
- Alphabetical, Chronological, Subject-wise, Industry-wise and Ministry-wise Classification of Acts
- Select Acts in Vernacular Language
- Brief Facts- Statement of Objective, Date of Assent, Effective Date etc.

3. BILLS IN PARLIAMENT AND ORDINANCES

- Full Text of Bills Introduced/ Passed in Both Houses of Parliament
- Ordinances/Draft Bills
- Bill Summaries (2010-current)
- Details of Bill Including Current Status of Bill, Assent Date etc.
- Subject-wise Classification of Bills
- Hindi Text of Bills

4. NOTIFICATIONS AND CIRCULARS – CENTRAL

Gazette Copies also available

- Agriculture & Farmers Welfare
- Atomic Energy
- Bureau of Energy Efficiency
- Chemical and Fertilisers
- Civil Aviation
- Coal
- Commerce & Industries
- Communications
- Consumer Affairs, Food and Public Distribution
- Corporate Affairs
- Defence
- Education
- Electronics & IT
- Environment, Forest and Climate Change
- Fisheries, Animal Husbandry & Dairying
- Food Processing Industries
- Health & Family Welfare
- Heavy Industries and Public Enterprises
- Home Affairs
- Housing & Urban Poverty Affairs
- Information & Broadcasting
- IRDA
- Jal Shakti
- Labour & Employment
- Law & Justice
- Micro, Small & Medium Enterprises
- Mines
- Minority Affairs
- Personnel, Public Grievances & Pension
- External Affairs
- Finance
- Petroleum & Natural Gas
- Port, Shipping & Waterways
- Power
- Press Information Bureau
- Railways
- Reserve Bank of India
- Road Transport & Highways
- Rural Development
- SEBI
- Science and Technology
- Social Justice and Empowerment
- Statistics & Programme Implementation
- Steel
- Textiles
- TRAI
- Women & Child Development
- Youth Affairs & Sports

5. NOTIFICATIONS AND CIRCULARS – STATE

- Largest repository of State Notifications
- Government Notifications from all 28 States and 8 Union Territories
- All major Ministries and Departments covered
- Offering access to latest as well as archival notifications

6. LITIGATION HELP

- Court Rules of Supreme Court and all High Courts
- Court Forms of Supreme Court and all High Courts
- Court Fees of 20+ Courts
- Stamp Duty of 20+ States
- Suit Valuation of 15+ States

7. STATUTORY FORMS, DRAFT AGREEMENTS AND DEEDS

8. COMMITTEE REPORTS

- Comptroller & Auditor General Report
- Constituent Assembly Debates
- Finance Commissions Reports
- Indian Law Commission Reports
- International Law Commission Reports
- Police Commission Reports
- Reserve Bank of India Reports
- Standing Committee Reports
- Subject Specific Reports

9. ACADEMIC MODULE

A. STUDENT MODULES (Free Resource)

- Subject specific conventions
- International Treaties
- Legal Maxims
- Manupatra E-Books
- Subject-wise Caselaws
- Online Tests

B. ARTICLES (Free Resource)

- Articles by Professionals & Students
- Academic Journals
- Newsletters, Alerts, Press Releases & Insights from Law Firms
- Case Studies and Briefs
- <https://articles.manupatra.com/>

C. OTHER FREE RESOURCES

- Manupatra Certified Legal Research Program at www.manupatracademy.com

10. SECONDARY MATERIAL

A. COMMENTARIES

Commentaries on following subjects of law are currently available on Manupatra:

- Code of Civil Procedure, 1908
- Code of Criminal Procedure, 1973
- Companies Act, 1956
- Constitution of India
- Consumer Protection Act, 1986
- Indian Stamp Act, 1899
- Court Fees Act, 1970
- Copyright Act, 1957
- Employee Compensation Act, 1923
- Factories Act, 1948
- Indian Contract Act, 1872
- Indian Evidence Act, 1872
- Indian Stamp Act, 1899
- Industrial Disputes Act, 1947
- Juvenile Justice Act, 2000
- Limitation Act, 1963
- Negotiable Instruments Act, 1981
- Specific Relief Act, 1963
- Suits Valuation Act, 1887

B. LEGAL TAXONOMY

- Topic-wise division of subjects of law, along with judgments to facilitate easy and focused understanding

OUR PRODUCTS



Power Your Legal Research

www.manupatra.com



Your Compliance Partner on the Cloud

www.manucomply.com



Litigation Management Platform

www.mykase.in



Transforming Contract Management

www.manucontract.com

Business & Industry Module Coverage

1. WTO

- Overview & Membership of WTO Legal Texts & Documents
- Trade & Competition Policy
- Trade & Investment Measure
- Trade & Transfer of Technology
- Trade in Goods & Services
- Trade in Intellectual Property
- Trade in IT Products & Information & Communication
- Rounds and Conference
- WTO Annual Reports, Trade Reports & Discussion Papers
- WTO Dispute Settlement
- WTO Regime & Small Scale Sectors
- Directorate General of Safeguards, Govt. of India
- Press Release
- Trade Policy Review Mechanism

2. ANTI-DUMPING

- Anti-Dumping Legislation/Acts
- Anti-Dumping Guideline
- Anti-Dumping Procedures & WTO
- Global Perspective of Anti-Dumping
- Bilateral Treaties
- Press Release
- Trade Agreements
- Anti-Dumping Dispute Settlement
- Anti-Dumping Exporters and Importers
- Anti-Dumping Proceedings Initiated by India Against Other Countries (Case Studies)
- Documentation in India and Abroad
- WTO Anti-Dumping Committee Reports
- Annual Report of Ministry of Commerce
- Proforma /Trade Notices
- Notifications & Circulars (Custom Tariff/Non-Tariff DGAD/DGSCCE)
- Office Memorandum

3. ARBITRATION

- Introduction
- Articles
- Bilateral Treaties

Indian Arbitration

- Legislations
- Arbitration in India
- FICCI Tribunal of Arbitration
- Model Arbitration Agreement
- Services in Arbitrations in India
- Notifications and Circulars
- Press Releases
- Schemes, Reports & Forms

International Arbitration

- International Commercial Arbitration
- International Convention and Treaties
- International Statutes
- International Arbitral Institutions-Rules & Procedures
- UNCITRAL Model Laws
- Disputes Settled by Permanent Court of Arbitration
- Institutional and Specialized Arbitration
- List of Institutions Providing Services in Arbitration

4. CYBER/IT LAWS/IPR

4.1 CYBER/IT LAWS

- Bills, Acts, Rules & Regulations
- Notifications & Press Releases
- Policy, Schemes, Guidelines & Other Relevant Documents
- Committee, Annual & Other Reports
- International Reports / Guidelines / Acts
- Internet Corporation for Assigned Names & Numbers (ICANN)
- Forms
- Electronic Governance
- Domain Name System

4.2 INTELLECTUAL PROPERTY RIGHTS (IPR)

- Introduction
- IPR Regime in India
- Trade Marks (TM)
- Patents
- Copyrights
- Designs
- Geographical Indications
- Press Releases, Notification & Circulars
- Committee & Annual Reports
- Procedures - Trademark
- Acts, Bills, Rules & Regulations
- Newsletter
- IP in E-Commerce Environment
- IP Strategies
- Case Studies - India
- IPR Bilateral Cooperation
- International Agreements/Conventions & Treaties
- International Cases - US/UK for Patent, TM, Copyrights, CPR Disputes, NAF, WIPO & OTHER IP cases
- Key Contacts & Addresses Related to IPR

5. INSOLVENCY

- Acts/Bills
- Rules/Regulations
- Notifications/Circulars
- Procedures
- Reports/Guidelines
- Regulator/Insolvency & Bankruptcy Board of India
- International laws
- Judgments Related to Important Sections
- Forms
- Cases
- Press Release
- Quaterly Reports

6. FOREX AND BANKING

- Acts/Statutes & Rules
- Bills & Ordinances
- Banking Ombudsman's Scheme
- Exchange Control Manual (as on date)
- FDI Policy
- Quarterly Review of Annual Monetary Policy
- FEMA Liberalisation
- Guidelines
- FEDAI
- Foreign Direct Investment Manual
- FEMA Regulations and Notifications
- Notifications, Circulars & Press Releases for Bankers and for Bank Customers
- Foreign and Private Banks
- Discussion Paper
- RBI Annual Reports
- RBI Forex Report
- Public Debt Management Quarterly Report
- Committee Reports/Recommendations
- Review of Annual Policies
- Debt Recovery Tribunal
- Annual Monetary & Credit Policies Forms

7. CAPITAL MARKET

- Acts/Rules
- Bills & Ordinance
- SEBI (Rules, Regulations & Guidelines)
- Depositories
- Derivatives
- Listing Agreements for Debentures, Equity and Securitised Debt Instruments
- Provision Wise Bifurcation of SEBI Cases
- FII, Arbitrators
- Corporate Governance
- Mutual Funds
- Stock Exchanges
- Investor Education
- Informal Guidance
- Directions
- Circulars & Notifications
- Committee Reports/Concept Papers
- Annual Reports
- Press Releases
- Secretarial Standards
- Forms
- Compliance Format

8. CORPORATE LAWS

- Acts, Rules & Regulations
- Drafts & Bills
- Procedures
- Limited Liability Partnership
- Indian Accounting Standard
- NCLT
- Compliance Schedule
- Due Dates & Penalties
- Indian Secretarial Standards
- Notifications & Circulars
- Directions & Guidelines
- Forms
- Committee/Annual Reports
- Resolutions
- Schemes & Orders
- Press Release

9. COMPETITION LAWS

- Overview
- Competition Law: India
- Statutes/Rules/Notifications
- Press Releases, Reports, Newsletters
- National Competition Policy
- International Agreements and Guidelines
- International Competition Laws (US, UK & EU)

10. EMPLOYMENT LAWS (Module covers Labour, Industrial and Service Laws)

- Legislative Enactment and Judicial System
- Rules and Regulations (Central & State)
- Guidelines/ Schemes
- Minimum wages and State Notifications
- Central Notifications
- Pension
- ESI & EPF
- Forms
- Annual Reports
- International Cases and Conventions
- Compliance Schedule
- Press Releases
- Committee /Annual Reports
- Central Pay Commission

11. DIRECT TAXATION

- Acts/Bills/Rules
- Notifications & Circulars
- Committee and Other Reports
- CBDT Guidelines
- Accounting & Secretarial Standards
- Direct Tax Code
- Press Release
- Finance Acts
- Ready Reckoner on Direct Taxes
- Double Taxation Avoidance Agreements
- Transfer Pricing
- International Taxation
- Forms/Challans
- Committee/Other Reports

12. VAT (Value Added Tax)

- Acts/Statutes & Ordinances
- Notifications/Circulars/PIB
- Committee Reports
- VAT Schedules
- Schemes
- VAT Glossary
- EU Directives on VAT
- White Paper on VAT
- Forms

13. INDIRECT TAXATION

- Central Statutes/Acts, Rules & Regulations
- Notifications & Circulars
- Schemes / Guidelines / Drafts/Press Releases
- Customs Tariff/Central Excise Tariff
- Bilateral Treaties
- Manual/Exim Policy & Procedures/FTP
- Forms/Bonds/Applications (Excise/Customs)
- Committee Reports
- Service Tax
- Finance Acts
- Education Cess

14. FOREIGN TRADE POLICY AND PROCEDURES

- Acts, Rules & Regulations
- DGFT Notification/Public Notices/Circulars/Trade Notices
- Annual & Committee Reports
- Foreign Trade Policy & Procedure for Various Years
- Exim Policy/Duty Drawback Rates/DEPB Rates
- Order/Guidelines/Schemes
- Forms
- Import – Export Code
- ITC Classification
- Special Economic Zone
- Trade Agreement
- Trade Promotion, Facilitation & Foreign Trade Procedure
- Bilateral Investment Promotion & Protection Agreements (BIPA)
- Press Release

15. HUMAN RIGHTS

- Historical Documents on Human Rights
- Central Rules & Regulations
- International Human Rights Documents
- International Documents Ratified by India
- International Regional Conventions
- Important Instructions & Guidelines
- Committees/Commissions on Human Rights
- Forms
- Notifications & PIBs
- Reports of Human Rights

16. INDIAN INDUSTRIAL POLICIES & PROCEDURES

- Acts, Rules & Regulations, Order & Schemes
- Industrial Procedures in India
- Framework of the Industrial Policy of India & FDI Policy
- Information Relating to FDI, FTZ, EOU, EPZ, EHTP, STP & SEZ
- FDI Policy, Reports & DIPP Policy
- Entry Strategy for Foreign Investors
- Investment Promotion & Facilitation
- NRI Investment Policy
- Small Scale Industrial Policy and Annual Reports
- Statistics Related to Industrial Policy
- SIA Statistics Annual Issue
- Trade Investment & Facilitators
- Forms Related to the Industrial Policy in India
- Notifications
- Sectoral Policies
- Press Release & Press Notes

17. ENVIRONMENT

- Acts, Rules, Regulations & Bills
- Notifications & Circulars
- Policies & Schemes/Guidelines
- PIB Releases
- Committee, Annual & Other Reports
- Bilateral Agreement/Joint Statement
- Ministry Division
- MOU in Field of Environment
- Action Plans on Climate Change
- International Agreements

18. MEDIA AND COMMUNICATION LAWS

- Acts/Statutes
- Bills & Ordinances
- Code and Guidelines
- Notifications
- Telecom Tariff Orders
- Policies
- Rules and Regulations
- Annual/ Committee Reports
- Forms
- Treaties & Conventions
- Press Releases

19. INSURANCE

- Acts, Rules & Regulation
- Circulars/Notifications
- Press Releases
- Committee Reports/Annual Reports
- Third Party Administrators (TPA)
- Actuaries
- Reinsurance
- Guidelines & Schemes
- Forms
- Consultation Paper
- Life Insurance
- Service Tax Provisions
- Bill and Ordinances

20. CONSUMER

- Acts, Rules and Regulations
- Schemes and Order
- Bills and Ordinances
- Annual Committee Reports
- Consumer Welfare Fund
- Notifications & Circulars
- Office Memorandum
- Press Releases
- Forms
- BIS
- District Consumer Forums
- NCCF
- National Standard Bodies of ISO Member Countries
- State Consumer Dispute Redressal Commission

21. POWER AND ENERGY

- Articles
- Committee Reports
- Foreign Direct Investment
- Guidelines/ Schemes/ Orders
- International Documents (Treaties, Agreements and Conventions)
- Legislations/Statutes
- Policies and Procedures
- Press Releases

Notifications, Circulars & Annual Reports:

- Bureau of Energy Efficiency
- Department of Atomic Energy
- Ministry of Coal
- Ministry of Petroleum and Natural Gas
- Ministry of New and Renewable Energy
- Ministry of Power

22. MINES AND MINERALS

- Statutes/Acts/Bills/Ordinances
- Rules and Regulations
- Notifications
- Policies and Procedures
- Annual & Committee Reports
- Guidelines and Schemes
- International Cooperation
- Press Release
- Forms
- Budget Reports

23. REAL ESTATE

- Acts & Rules
- Bills/Ordinances
- Notifications
- Bye Laws & Guidelines
- Policies
- Press Releases
- Annual Reports
- Schemes
- Smart Cities Mission
- Committee Reports
- Forms
- RERA Ready Reckoner
- Manuals & Advisories
- Stamp Duty and Suit Valuation
- State Data

24. GOODS AND SERVICE TAX (GST)

- Bills/Acts/Rules/Ordinances
- Notification
- Drafts
- Model GST/IGST Law
- Reports
- Forms
- Migration to GST
- GST Rate Finder
- GST Important Dates
- GST Council Meeting
- Discussion Paper
- Orders
- Business Processes
- Press Release
- Rates

25. INTERNATIONAL LAW

Public International Law

- Evolution of International Law
- Human Rights and Refugees
- Law of the Seas
- Law of Treaties
- Space law
- Notification
- PIB

Private International Law

- Commercial and Financial Law
- Family Law
- Intellectual Property Law
- Harmonization of PIL or Conflict of Laws
- Insolvency
- International Trade Law or Sale of Goods
- New York Arbitration Convention

26. CLIMATE CHANGE

- Commercial and Financial Law
- Measures to Tackle Climate Change
- Industry Wise Contributors
- Climate Change and Other Sectors
- Key Terminology

Indian Laws

- Rules/Regulations
- Notification/Circulars/PR
- Reports
- Policies/Guidelines/Plans
- India on Climate Change
- Important Cases

International Laws

- International Organization
- International Cases
- Human Rights & Climate Change
- Paris Agreement
- COP
- Treaties & Conventions
- Global Standards
- Laws & Policies

INDUSTRY MODULE

1. FINTECH

- Types of Fintech
- Fintech, Related Laws and Policies
- E-commerce Companies and Related Laws
- Fintech and Data Protection
- Financial Institutions & Related Laws

2. GAMBLING

- Forms
- Acts/Bills and Ordinances
- Reports
- Rules/Regulations
- Relevant Cases
- Notifications
- Taxation
- International Laws
- News Clippings
- Gambling and Sports
- Articles/Publications
- Licensing
- Other Relevant Information

3. HOSPITALITY

- Acts/Rules/Regulations
- Notifications
- Press Release
- Court Orders & Judgments
- Guidelines/Schemes
- Licenses and Approvals
- Tourism
- International Law: UNWTOs
- Associations Governing Hotel Industry
- Hospitality Development and Promotion Board
- NIDHI & SAATHI